National Company Law Tribunal Allahabad Bench Allahabad

CP No. 110/2003

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016.

NAME OF THE COMPANY: Shri Sandeep Rahtogi

Vs.

M/s Hind Chemicals Ltd. & connected CP No. 15/111/04 Akhtar Ali Vs. Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

	51. No. Name Designation Representation Signature
	1.
	2. K. Datta , Adv.
	2. K. Dorta, Adv. } Pos Jayent Roktagi
	Diggaj Pathan, Adv. & R-1
4	3. Diggaj Pathan, Adv. & R-1 4. Sandeep Rohatgi. Petitioner. Shatgi 5. Surga Bhansing L.
	h. Sandeep Rahtogi V. M's Hind Chemicals Ltd & Connected CP
110/2003 S	h. Sandeep Rahtogi V. M's Hind Chemicals Ltd & Connected CP

Learned Counsel for respondent presented that the proceeding is pending in the Hon'ble High Court of Allahabad and the matter is in fact stands listed before High Court today. The matter shall be listed on 6th September, 2016 to report to the progress.

NO.15/111/04 Akhtar Ali V.Hind Chemicals Ltd.

SH.VSR AVADHANI (Judicial Member)

SH.H.P.CHATURVEDI (Judicial Member)

Dated:02.08.2016